

IN THE HIGH COURT OF KARNATAKA AT BENGALURU  
ON THE DAY OF Friday THE 20th Day Of December 2024  
HON'BLE KSMJ WILL SIT IN COURT HALL NO. 5 AT PRINCIPAL BENCH BENGALURU &  
HON'BLE TGSJ WILL SIT IN COURT HALL NO. 10 AT DHARWAD BENCH (AFTER COMPLETION  
OF DB MATTERS OF HON'BLE VKRJ & HON'BLE TGSJ)  
at 02:30PM

BEFORE

THE HON'BLE MRS JUSTICE K.S.MUDAGAL  
&  
THE HON'BLE JUSTICE T.G. SHIVASHANKARE GOWDA

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

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Sl.No.	Case No.	Pet/Appl/Comp & Adv	Resp & Adv
<b>MATTER PERTAINS TO PRINCIPAL BENCH BENGALURU</b>			
<b><u>HEARING - INTERLOCUTORY APPLN</u></b>			
1	MFA 3560/2022 (S) (SPL ORDER DTD 12/12/2024) REG:IA 1/2024 FOR CD OF 134 DAYS IN FILING THE RECALLING APPLICATION 2) IA 2/2024 FOR RECALLING THE ORDER DTD 20.03.2024  <u>Connected With</u>	(RES, )  <i>PET: SRI ABBAS MOHAMMED KHAN SHEETAL SONI</i>	<i>RES: THE COMPETENT AUTHORITY AND OTHERS VEERESH R BUDIHAL FOR R1</i>
1.1	MFA 3561/2022 (S)	(RES, )  <i>PET: SRI ABBAS MOHAMMED KHAN SHEETAL SONI</i>	<i>RES: THE COMPETENT AUTHORITY AND OTHERS  VEERESH R BUDHIHAL FOR R1</i>

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